

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).22927-22928/2024

(Arising out of impugned final judgment and order dated 10-09-2024 in CWP No. 21865/2024 25-09-2024 in CWP No. 23075/2024 passed by the High Court of Punjab & Haryana at Chandigarh)

ARANAV BHARGAV

Petitioner(s)

VERSUS

THE BABA FARID UNIVERSITY OF HEALTH SCIENCES,
FARIDKOT THROUGH ITS REGISTRAR

Respondent(s)

(IA No. 224959/2024 - EXEMPTION FROM FILING O.T. IA No. 224957/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. Rohit Sharma, Adv.
Mr. Jatin Lalwani, Adv.
Mr. Nikhil Purohit, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice returnable on 14 October 2024.
- 2 Dasti service is permitted in addition.
- 3 The seat which is available for the children of the Gallantry Award Officials shall not be de-reserved till the next date of listing.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR